OFFICE OF THE OFFICIAL LIQUIDATOR

U.P. AND UTTARANCHAL

Attached to Hon'ble HIGH COURT AT ALLAHABAD AND NAINITAL, 33, TASHKANT MARG, CIVIL LINES, ALLAHABAD-211001 Ph.: 0532-2624943

SALE NOTICE

Under orders of the Hon'ble High Court of Judicature at Allahabad, U.P. the immovable assets of **M/S GANGES FERTILIZERS & CHEMICALS LTD. (IN LIQUIDATION)** situated at Village - Raipur, District Farrukabad (Uttar Pradesh). The site is at distance of 2 Kms. from Farrukabad Railway Station. will be sold on "AS IS WHERE IS AND WHATEVER THERE IS BASIS" By inviting offers/tenders in the sealed cover.

DESCRIPTION OF PROPERTIES AND OTHER DETAILS OF ASSETS :

(a) : Land (Free hold) Measuring about 17.70 Acres.

(b) : Building, SSP Plant Shed, Sulphuric Acid Plant Shed, Superyard, Granulation Plant Shed, Packing Unit Shed, Rock Godown, Workshop, Store room, Laboratory room, Blower house, Pump room, Boiler house, Weigh Bridge room, Sulpher Shed, Time Office, Security Office, Toilet Block, Canteen, Police Chowki, Labour Quarters, Administrative Building, DG Set room, LD/HSD Tank area Sheds, Pannel room, Acid Storage Tank, ETP Plant pond, Overhead Water Storage Tank, Sewer and Drinage, Boundary wall, MS Gate etc.

| Assets | Reserve Price | EMD | Inspection | |
|-----------------|---------------|------------|------------|---------------------|
| | (In Rs.) | (In Rs.) | Date | Time |
| Land & Building | 25,00,000.00 | 24-03-2006 | 24-03-2006 | From 10 AM to 04 PM |

SUBMISSION OF TENDER : The tenders can be submitted on plain paper given full name and address of the tender alongwith the Earnest Money by Bank Draft in favour of OFFICIAL LIQUIDATOR, U.P. and Uttranchal, in the Office of Official Liquidator at 33, Tashkant Marg, Civil Lines, Allahabad upto 1.00 PM on 05.04.2006 or in the chamber of the Hon'ble Company Judge of the Hon'ble High Court Allahabad at 2.00 PM on .05.04.2006 directly or through an Advocate/Authorised Representative.

OPENING OF TENDER: Tenders will be opened in the Chamber of Company Judge in the Hon'ble High Court Allahabad at 2.00 PM on 05.04.2006 After opening of tenders the Hon'ble Company Judge may have right for bidding.

The sale of all the assets of the above named company in liquidation is subject to confirmation of the Hon'ble High Court at Allahabad. The Hon'ble High Court shall have the right to set aside the sale in favour of the purchasers/bidders, even after the sale is confirmed and or purchase consideration is paid on such terms and conditions and as the Hon'ble Court may deem fit and proper in the interest and benefit of creditors/contributories, and all concerned and employees or in the public interest.

Tender/Notices also available on High Court website - www.allahabadhighcourt.in

(S.K. Saxena) OFFICIAL LIQUIDATOR, U.P. AND UTTRANCHAL ATTACHED TO HIGH COURTS OF ALLAHABAD AND NAINITAL.